

New drinking water projects

†3235. DR. KIRODI LAL MEENA : Will the Minister of JAL SHAKTI be pleased to state: whether the Central Government proposes to implement new drinking water projects based on Indira Gandhi Canal in the Jhunjhunu district and Narmada canal in the Banner district of Rajasthan State by means of providing external financial assistance?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): As per the information furnished by Department of Water Resources, River Development and Ganga Rejuvenation, no such proposal with regard to drinking water projects in connection with drinking water problem viz. Indira Gandhi Canal Project and Narmada Canal Project etc. is available with the Department.

**Utilisation and allocation of funds under schemes
for safe drinking water**

3236. SHRI RAVI PRAKASH VERMA : Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of schemes being run for provision of safe drinking water in Arsenic and Fluoride affected rural areas, State-wise;
- (b) the details of fund allocated, released and utilised, under above schemes during 2017-18, 2018-19 and 2019-20, so far, scheme-wise and State-wise; and
- (c) the details of the fund allocated released and utilised for the State of Uttar Pradesh, during 2018-19, scheme-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RATTAN LAL KATARIA): (a) to (c) Drinking water supply is a State subject. For improving the coverage of safe drinking water to rural population, this Ministry supplements the efforts of the States by providing them with technical and financial assistance through the centrally sponsored scheme National Rural Drinking Water Programme (NRDWP). It is the State Governments who plan, design, approve, execute, operate and maintain

†Original notice of the question was received in Hindi.

the schemes for providing safe drinking water to rural population. The funds provided to the States under NRDWP can be utilized for taking up schemes in water quality affected areas on priority including fluoride and salinity affected areas.

During March 2016, with the recommendation of NITI Aayog, an amount of ₹ 1000 Crores was released to various Arsenic and Fluoride affected States/UTs for installation of Community water purification plants.

In addition to this, the Ministry had launched National Water Quality Sub-Mission (NWQSM) on 22nd March 2017 under NRDWP to provide safe drinking water to 27,544 arsenic/fluoride affected rural habitations in the country.

The State-wise details of fund released and utilised as reported by State Governments at the Integrated Management Information System, during 2017-18 and 2018-19 including State of Uttar Pradesh is given in the Statement. No release has been made in the current year 2019-20 so far.

Statement

The State-wise details of fund released and utilised during 2017-18 and 2018-19 including State of Uttar Pradesh

(A) Details of funds released as one time release ₹ 1000 cr. provided by NITI Aayog

(₹ in lakhs)			
Sl.No.	State	One time assistance of ₹ 1000 cr. provided by NITI Aayog during 2015-16	Funds utilized as on 17.07.2019
1	2	3	4
1.	Andhra Pradesh	2,126.00	1,308.56
2.	Assam	1,157.00	560.97
3.	Bihar	2,283.00	2,302.79
4.	Chhattisgarh	105	96.99

1	2	3	4
5.	Gujarat	89	89
6.	Haryana	266	266
7.	Jammu and Kashmir	47	-
8.	Jharkhand	150	125.73
9.	Karnataka	5,990.00	2,151.02
10.	Kerala	1,973.00	334.17
11.	Madhya Pradesh	1,585.00	1,151.90
12.	Maharashtra	2,408.00	-
13.	Odisha	200	27.87
14.	Punjab	3,935.00	1,504.46
15.	Rajasthan	43,129.00	38,094.54
16.	Telangana	9,458.00	9,544.00
17.	Uttar Pradesh	1,339.00	1,339.00
18.	Uttarakhand	62	-
19.	West Bengal	23,698.00	23,697.79
TOTAL		1,00,000.00	82,594.79

Source: IMIS, DDWS

(B) Details of funds released under National Water Quality sub-mission in National Rural Drinking Water Programme

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Written Answers to

[RAJYA SABHA]

Unstarred Questions

(₹ in cores)

Sl.No.	State	Total Funds Released and utilized under NWQSM as on 17.07.2019		2017-18		2018-19		2019-20	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1.	Andhra Pradesh	25.74	0	15.43	0	10.19	0	0	0
2.	Assam	330.96	42.03	175.47	22.48	110.33	19.55	0	0
3.	Bihar	171.96	28.97	80.37	0.11	70.62	21.81	0	0
4.	Chhattisgarh	0.92	0.02	0	0	0.9	0.02	0	0
5.	Haryana	16.91	8.31	14.9	2.15	0	6.16	0	0
6.	Jharkhand	38.72	10.08	37.65	7.25	0	2.82	0	0
7.	Karnataka	26.99	2.01	0	1.08	18.71	0.92	0	0
8.	Kerala	4.43	1.86	0	0	2.12	1.86	0	0

9.	Madhya Pradesh	4.41	3.15	0	2.73	1.26	0.43	0	0
10.	Maharashtra	18.79	3.36	0	1.34	3.96	2.02	0	0
11.	Odisha	1.12	1.11	0	0	0	1.11	0	0
12.	Punjab	98.01	0	76.96	0	21.05	0	0	0
13.	Rajasthan	895.5	603.79	300.28	223.58	104.58	187.17	0	0
14.	Telangana	700.23	697.8	687.6	433.79	0	257.51	0	0
15.	Uttar Pradesh	49.95	30.68	8.47	11.48	15.17	11.42	0	0
16.	West Bengal	1305.7	552.4	614.42	228.58	505.77	153.14	0	0.68
TOTAL		3690.34	1985.57	2011.55	934.57	864.66	665.94	0	0.68